

Noted & Registered  
at Serial Number.....

Date: 5/5/2026 324) 2026, 5 MAY 2026, 5 MAY 2026



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
(WZ) PUNE AT PUNE.  
ORIGINAL APPLICATION NO. 137 OF 2025

Superb Hygienic Disposal India Pvt Ltd ..... APPLICANTS

V/s

MPCB AND OTHERS ..... RESPONDENTS

AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO. 1  
MAHARASHTRA POLLUTION CONTROL BOARD

I, Somnath Kurmude. Age 57, Occupation-Service, the Sub Regional Officer, Parbhani of the Maharashtra Pollution Control Board, Respondent No. 1 herein, having my office at Devkrupa Building, 1st Floor, Rangnath Maharaj Nagar, Nandkheda Road, Parbhani, do hereby state on solemn affirmation as under.

1. I say that this Affidavit is being filed in response to the limited query raised by this Hon'ble Tribunal in its order dated 28/11/2025 regarding the Gap Analysis Study. However the Board has filed an Affidavit dated 17/03/2026, whereby the Respondent Board has already submitted preliminary objections that the Consent to Establish which was granted to R7 Project Proponent for developing of new Common Biomedical Waste Treatment and Disposal Facility on 03/03/2024 which has been assailed in the present OA which could not have been done in Original Application u/s 14 of the NGT Act 2010 as for that an Appeal is required to be filed u/s 16 of the NGT Act 2010.
2. I say that on 15/03/2024, the present Respondent, in discharge of its statutory obligations under the Bio-Medical Waste Management Rules, 2016, issued a work order to the Indian Institute of Technology, Powai, Mumbai (IIT Bombay) for carrying out a Gap Analysis Study pertaining to the quantum of biomedical waste



generated in the State of Maharashtra and its projected generation for the ensuing ten (10) years, vis-à-vis the existing biomedical waste treatment infrastructure. I say that the said study was undertaken with the specific objective of assessing the adequacy and spatial distribution of existing Common Bio-Medical Waste Treatment Facilities (CBWTFs) within a coverage area of a radial distance of 75 kilometers or within the notified coverage area of existing Common Treatment Facilities, in order to determine present and future CBWTF requirements. I further say that although the original duration prescribed for completion of the said study was 60 working days, the timeline was extended, as the data necessary for carrying out a scientific and comprehensive gap analysis was complex, voluminous, and time-consuming, involving collection of information relating to healthcare facilities, bed strength of hospitals, and the Gap Analysis Study was completed on 09/03/2026.

3. I further say that while the said study was being conducted, the present Respondent received a communication from the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, vide letter dated 31/07/2024, whereby the MoEF&CC directed the State Pollution Control Board to complete the gap analysis and submit the report to the Central Pollution Control Board (CPCB) and MoEF&CC for their comments, if any. I say that upon completion of the said study, the Gap Analysis Report has accordingly been submitted to the CPCB and MoEF&CC on 17/04/2026. Hereto annexed and marked as **Annexure-A** is the copy of the work order dated 15/03/2024 issued to IIT Powai, Mumbai, and **Annexure-B** is the copy of the letter addressed to MoEF&CC and CPCB regarding submission of the Gap Analysis Report.
4. I say that to aid the Gap Analysis Study, the present Respondent had issued the work order to M/s Innowave IT Infrastructures, Nariman Point, Mumbai on 14/10/2024 for Inventorization of the Biomedical

waste generators (Occupiers) in the State of Maharashtra and the implementation of Intelligent Analytical System for Respondent Board. I say that the Inventorization will help as the Data foundation for identifying, quantifying, and bridging the gaps between existing waste management practices and regulatory requirements. As per the letter dated 27/01/2026 issued to M/s Innowave IT Infrastructures the works of survey of HCFs is expected to be completed by September 2026 Hereto annexed and marked as **Annexure C** is the work order dated 14/10/2024 and **Annexure D** is letter issued to M/s Innowave IT Infrastructures w.r.t. extension of timeline for survey of HCFs till September 2026.

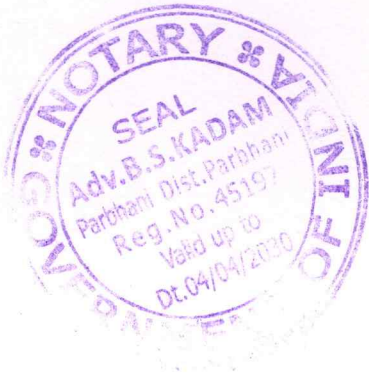
- I say that the Board has filed earlier affidavit dated 17.3.2026 wherein the Respondent Board had raised a preliminary issue regarding the maintainability of this OA and pass appropriate orders.

Solemnly affirmed on 05 day of May 2026.

For and on behalf of Maharashtra  
Pollution Control Board

(Somnath Kurmude)  
Sub Regional Officer

**Sub-Regional Officer**  
**Maharashtra Pollution Control Board**  
Parbhani



**AFFIDAVIT**

I swear before me on the ..... day of 26  
y..... Somnath. Munohar Appakurumude R/o Parbhani.  
Who has been identified by..... Panikaj. Balkar **BEFORE ME**  
Who is Personally Known to me & Whose  
Signature here to appended

**B. S. KADAM**  
NOTARY GOVT. OF INDIA  
DIST. PARBHANI

**MAHARASHTRA POLLUTION CONTROL BOARD**

Kalpataru Point, 3<sup>rd</sup> floor,  
Sion-Matunga Scheme Road No. 8,  
Opp. Cine Planet Cinema,  
Near Sion Circle, Sion (E)  
Mumbai - 400 022.



Phone: 24010437/24020781  
24045589/24037124/24035273  
Fax: 24024068 /24023516  
Web Site: www.mpcb.gov.in  
E-mail: pso@mpcb.gov.in

No: BO/ PSO / Gap Analysis / B- 0008

Date: 15.03.2024

To,

Indian Institute of Technology,  
Powai, Mumbai - 400 076

Kind Attn: Dr. Anil Dikshit.

- Sub:** Work Order for Conduct of Gap analysis with respect to Bio-medical Waste generated and its projection for next 10 years and the existing BMW facility in the state of Maharashtra.
- Ref:** 1. Your revised Proposal received from IIT-B, for conducting Gap analysis with respect to Bio-medical Waste generated and its projection for next 10 years and the existing BMW facility in the state of Maharashtra vide email dated 20.02.2024.

Sir,

With reference to the above, MPCB is pleased to accept the above proposal under reference.1, for "Conducting of Gap analysis with respect to Bio-medical Waste generated and its projection for next 10 years and the existing BMW facility in the state of Maharashtra". The total cost of the project work shall be Rs. 28,50,000 /- (Rupees Twenty-eight lakhs, fifty thousand only) + additional taxes as applicable.

The Objectives, Scope of work, deliverables from the report and other terms and conditions shall be as follows: -

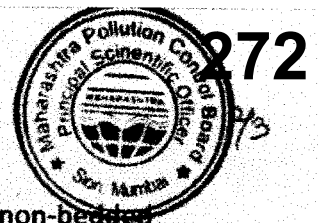
**A. Objectives:**

To assess the generation of Bio Medical Waste in the coverage area of radial distance of 75 Km or within coverage area of the existing CTF.

**B. Scope of work:**

- Area coverage of Common Bio-medical Waste Treatment Facilities (CBWTFs) up to 75 Km.

*[Handwritten signature]*



- Number of Health Care Facilities (HCFs) in the area (bedded and non-bedded as per the information to be provided by the competent authority).
- Total BMW generation at present (as received from the concerned authority)
- Extrapolate the Bio-medical waste generation for next 10 years.
- Total treatment capacity of Existing BMW facility.
- Total Bio-medical waste treated and disposed under the Existing condition.
- Gap analysis (as per the quantity generated existing as on now and projected in the next 10 years)
- Submission of detailed report along with clear recommendations.

**C. Project Duration:**

The time duration for the project shall be 60 working days. Any further extension of the period shall be considered only with mutual consent between the Board and IIT-B.

**D. Methodology:**

As per the CPCB guidelines proposed for conducting Gap analysis.

**E. Deliverables:**

Detailed project report titled "Gap analysis with respect to Bio-medical Waste generated and its projection for next 10 years and the existing BMW facility in the state of Maharashtra."

**F. Cost of Project:**

The total cost of the project shall be Rs.28,50,000 /- (Twenty-eight lakhs, fifty thousand only) + additional taxes as applicable.

(Rs.75,000/- per facility zone + additional taxes as applicable, as total no. of facilities = 30 + 8 (for whom consent has been granted).

**G. Payment Terms:**

100% of Total Project cost as advance upon acceptance of work order. (i.e. Rs.28,50,000/- + additional taxes as applicable)

*Handwritten signature*



**H. Inputs from MPC Board:**

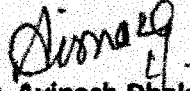
The Board shall provide information required with regards to number of HCFs, waste generated from existing HCFs, existing treatment facilities and relevant information as required by IIT – B for completion of the project within the stipulated period.

**I. MPCB shall take the review of the work progress on a monthly basis.**

Therefore, it is requested to acknowledge the receipt of this work order and submit a work execution bar chart along with invoice for release of first instalment to this office within a period of 7 working days.

DA: As above.

Yours faithfully,

  
(Dr. Avinash Dhakne, IAS)  
Member Secretary

**Copy submitted to:**

1. Hon'ble Chairman, MPC Board, Sion, Mumbai – for favor of information please.
2. Principal Scientific Officer, MPC Board, Sion, Mumbai – for information and necessary follow up.
3. Chief Accounts Officer, MPCB, Sion, Mumbai – for necessary action as stated above w.r.t payment terms and conditions.

\*\*\*\*\*

"Annexure - B"**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 022-67808888

Fax : 24044532/4024068 /4023516



Kalpataru Point, 3<sup>rd</sup> & 4<sup>th</sup> floor,  
Slon- Matunga Scheme Road No. 8,  
Opp. Cine Planet Cinema,  
Near Slon Circle, Slon (E),  
Mumbai : 400 022

Visit us at : <http://mpcb.gov.in>

No. MPCB/MS/BMW/ I/2233883/2026

Date: 17/04/2026

To,

1. The Secretary  
Ministry of Environment, Forest and Climate Change (MoEFCC)  
Indira Paryavaran Bhawan  
New Delhi – 110003

2. The Chairman  
Central Pollution Control Board (CPCB)  
Parivesh Bhawan, East Arjun Nagar  
Delhi – 110032

**Subject** : Submission of Gap Analysis Report for Common Biomedical Waste Treatment Facilities (CBWTFs) in Maharashtra – reg.

**Reference:** 1) MoEFCC, Gol letter F. No. 20/4/2021-HSMD dated 31/07/2024 on "Concerns Regarding Gap Analysis Report for Common Biomedical Waste Treatment Facilities – Reg".

2) Gap Analysis Report submitted by IIT Bombay

Sir/Madam,

This is in reference to the MoEFCC letter cited above, wherein State Pollution Control Boards were directed to conduct Gap Analysis for Common Biomedical Waste Treatment Facilities (CBWTFs) and further instructed not to consider establishment of any new CBWTFs till completion of the Gap Analysis and submission of the report to CPCB and MoEFCC for their comments, if any, in accordance with the provisions of the Bio-Medical Waste Management Rules, 2016 and CPCB Guidelines.

The Maharashtra Pollution Control Board (MPCB) has undertaken the Gap Analysis of CBWTFs across the State of Maharashtra. The said study was carried out through the Indian Institute of Technology (IIT), Bombay, as an independent technical organization.

IIT Bombay has completed the Gap Analysis study and submitted its detailed report to MPCB which is hereby submitted for kind perusal and comments, if any.

Digitally signed by  
Rahul Ashok Rekhawar

Date: 17-04-2026

(Sd/- Rahul Rekhawar, IAS),

22:43:26  
Member Secretary

Maharashtra Pollution Control Board

Copy submitted to: Hon'ble Chairman, MPCB, Mumbai- for information.

**MAHARASHTRA POLLUTION CONTROL BOARD**

Tel : 24010437 / 24087295

Fax : 24087295

Visit us at:

Website : <http://mpcb.gov.in/>e-mail: [psoc@mpcb.gov.in](mailto:psoc@mpcb.gov.in)

Kalpataru Point,

4<sup>th</sup> Floor, Opp. Cinemax,

Near Sion Circle, Sion(E.)

Mumbai-400 022

**Work Order**

MPCB/PSO/241014-FTS-0039

Date: 14/10/2024

To,

Mr. Rajesh Bidye  
 VP - Geospatial Sales,  
 M/s. Innowave IT Infrastructures Limited  
 A210, 2<sup>nd</sup> Floor, Dalamal Towers,  
 Free press Journal Road,  
 Nariman point, Mumbai - 400 021. India.

**Sub: Work Order for Inventorization of the Bio-medical waste generators (Occupiers) in Maharashtra and Implementation of Intelligent Analytical System for Maharashtra Pollution Control Board (MPCB)**

Ref:

- 1) MPCB notice inviting tender e-Tender (Tender No: **MPCB/PSO/INVENTORIZATION-BMW/2024-25**) through Govt. e-Tendering portal (URL: <https://mahatenders.gov.in>) dated 16/08/2024.
- 2) Corrigenda issued and uploaded on the e-tendering portal for Tender No. MPCB/PSO/INVENTORIZATION-BMW/2024-25 dated 25/07/2024.
- 3) Your Technical bid uploaded on e-tendering portal, opened on date 26/08/2024.
- 4) Your Financial bid uploaded on e-tendering portal, opened on date 03/10/2024.
- 5) MPCB's mail requesting for price negotiation dated 03/10/2024
- 6) Your revised negotiated price submitted on 07/10/2024.
- 7) MPCB's LOI No 241014-FTS-0036 dated 14/10/2024
- 8) Your acceptance to LOI vide letter No IIL/MPCB/202410/02 dated 14/10/2024.

\*\*\*\*\*

With reference to above mentioned subject (Ref:1), Maharashtra Pollution Control Board (MPCB) is pleased to issue this Work Order to M/s. **Innowave IT Infrastructures Limited** for Inventorization of the Bio-medical waste generators in the state and Implementation of Intelligent Analytical System for MPCB. The negotiated rate submitted by you may be noted below:

Sl. No.	Item Description	Quantity (A)	Units	Unit Cost in Figures To be entered by the Bidder in Rs. P (B)	TOTAL AMOUNT Without Taxes in Rs. P (C= A X B)	TOTAL AMOUNT With Taxes in Rs. P
1	<b>Milestones</b>					
1.01	Digital data (inventory) delivery for group A zone Survey and delivery of surveyed inventory in the form of digital data as GIS map linked with collected inventory including geo-tagged photos, snaps, etc. and associated report from the zone defined under group A.	3000	Nos	1500	45,00,000.00	53,10,000.00
1.02	Digital data (inventory) delivery for group B zone Survey and delivery of surveyed inventory in the form of digital data as GIS map linked with collected inventory including geo-tagged photos, snaps, etc. and associated report from the zone defined under group B.	5200	Nos	1500	78,00,000.00	92,04,000.00
1.03	Digital data (inventory) delivery for group C zone Survey and delivery of surveyed inventory in the form of digital data as GIS map linked with collected inventory including geo-tagged photos, snaps, etc. and associated report from the zone defined under group C.	5000	Nos	1700	85,00,000.00	1,00,30,000.00
1.04	Digital data (inventory) delivery for group D zone Survey and delivery of surveyed inventory in the form of digital data as GIS map linked with collected inventory including geo-tagged	5000	Nos	1700	85,00,000.00	1,00,30,000.00

Sl. No.	Item Description	Quantity (A)	Units	Unit Cost in Figures To be entered by the Bidder in Rs. P (B)	TOTAL AMOUNT Without Taxes in Rs. P (C= A X B)	TOTAL AMOUNT With Taxes in Rs. P
	photos, snaps, etc. and associated report from the zone defined under group D.					
1.05	Digital data (inventory) delivery for group E zone Survey and delivery of surveyed inventory in the form of digital data as GIS map linked with collected inventory including geo-tagged photos, snaps, etc. and associated report from the zone defined under group E.	4000	Nos	1900	76,00,000.00	89,68,000.00
1.06	Digital data (inventory) delivery for group F zone Survey and delivery of surveyed inventory in the form of digital data as GIS map linked with collected inventory including geo-tagged photos, snaps, etc. and associated report from the zone defined under group F.	7000	Nos	1900	1,33,00,000.00	1,56,94,000.00
1.07	GIS map service Implementation of GIS map service covering Maharashtra having rich basemap information	1	Lump sum	27566000	2,75,66,000.00	3,25,27,880.00
1.08	System supporting database RDBMS (open source) supporting the proposed system	1	Lump sum	1	1	1
1.09	Integration with systems implemented by MPCB Integration of the proposed Enterprise Integrated Analytical System with system	1	Lump sum	5065000	50,65,000.00	59,76,700.00

Sl. No.	Item Description	Quantity (A)	Units	Unit Cost In Figures To be entered by the Bidder in Rs. P (B)	TOTAL AMOUNT Without Taxes in Rs. P (C= A X B)	TOTAL AMOUNT With Taxes in Rs. P
	implemented by MCB including Consent Management System, Bar code system and VTMS					
1.10	Web GIS enabled, integrated Enterprise Bio-medical waste Analytical system Bespoke development, testing, installation, and commissioning / GO-Live of Web GIS enabled, integrated Enterprise Bio-medical waste Analytical system as per scope of work mentioned under scope of work.	1	Lump sum	17485000	1,74,85,000.00	2,06,32,300.00
1.11	Mobile App Design, development and implementation of Android and iOS based mobile App for inventory update by the generators including Bar code generation, printing and scanning.	1	Lump sum	6220000	62,20,000.00	73,39,600.00
1.12	Stabilization of the Web GIS enabled integrated Enterprise Bio-medical waste Analytical system Stabilization of the Web GIS enabled integrated Enterprise Bio-medical waste Analytical system for 1 month after GO-LIVE involving bug fixing, feedback incorporation and streamlining system before start of Annual Maintenance	1	Lump sum	2580000	25,80,000.00	30,44,400.00
1.13	Hosting of the Enterprise Integrated Analytical System on public cloud. Cloud hosting services for the Enterprise Analytical system considering 3	1	Lump sum	14500000	1,45,00,000.00	1,71,10,000.00

Sl. No.	Item Description	Quantity (A)	Units	Unit Cost in Figures To be entered by the Bidder in Rs. P (B)	TOTAL AMOUNT Without Taxes in Rs. P (C= A X B)	TOTAL AMOUNT With Taxes in Rs. P
	Servers + storage for 5 years. Including minimum 10 Mbps internet					
1.14	Security Audit of the System Security Audit of the System from CERT-IN empaneled third-party Agency before Go-Live and annually once during O&M / Annual Maintenance Contract (AMC).	5	Nos	700000	35,00,000.00	41,30,000.00
1.15	Training and Handholding Impart training to the MPCB employees before Go-Live and submission of training documents.	1	Lump sum	10000000	1,00,00,000.00	1,18,00,000.00
1.16	Operation and Maintenance of the enterprise system End-to-end Operation and Maintenance of the Enterprise Integrated Analytical System for 5 years including cloud hosting through offshore model	60	Months	300000	1,80,00,000.00	2,12,40,000.00
1.17	Operation and Maintenance of the enterprise system by deploying 2 resources onsite Operation and Maintenance of the enterprise system by deploying Project Coordinator/ Business Analyst/Sr. Data Analyst onsite post Go- Live during annual maintenance contract of 5 years	60	Months	350000	2,10,00,000.00	2,47,80,000.00
1.18	Operation and Maintenance of the enterprise system by deploying 2 resources onsite Operation and	60	Months	275000	1,65,00,000.00	1,94,70,000.00

Sl. No.	Item Description	Quantity (A)	Units	Unit Cost in Figures To be entered by the Bidder in Rs. P (B)	TOTAL AMOUNT Without Taxes in Rs. P (C= A X B)	TOTAL AMOUNT With Taxes in Rs. P
	Maintenance of the enterprise system by deploying Data Analyst GIS Expert onsite post Go- Live during annual maintenance contract of 5 years					
<b>Total Bid Price in figure</b>					<b>19,26,16,001.00</b>	<b>22,72,86,881.00</b>
<b>Total Bid Price in words (With Taxes)</b>					<b>INR Twenty-Two Crore Seventy-Two Lakh Eighty-Six Thousand Eight Hundred &amp; Eighty-One Only</b>	

**M/s. Innowave IT Infrastructures Limited** will be responsible for the following but not limited to the following scope of work as mentioned below:

- a) Creating a comprehensive inventory through field survey of all occupiers generating biomedical waste across the state involving developing detailed land-use maps of the occupiers and GIS-based inventories of HCFs, capturing essential parameters such as bed strength, waste generation rates, facility for bio-medical waste collection, its segregation, storage, transportation, processing, and disposal as per geographical distribution
- b) Establishment of an integrated enterprise web-based analytical system supported by GIS interface. The web-based analytical system aims to have facility to create profiles of different types of biomedical waste generating HCFs, management of lifecycle of biomedical waste from generation to disposal
- c) Execution of detailed scope mentioned in the RFP and associated Corrigendum documents

**Contract Period and Extension Period:** The contract will be valid for a period of **5 Years and 8 months from the date of issuance of this work order** with an option of further extension for a period of 1 year based on service delivery performance with mutual consent. The specific start and end dates of the contract will be agreed upon by both parties.

**Renewal Conditions:** The Contract may be further extended for a period of One (1) year based on service delivery performance with mutual consent. MPCB reserve the rights to negotiate new terms and conditions upon renewal.

**Performance Bank Guarantee:**


5% of total contract value (TCV) for the mentioned contract period i.e., INR 1,13,64,344.00/-. The PBG should be submitted only from Nationalized banks and should be valid up for initial Eighteen (18) months which should be renewed / extended annually as per RFP terms and conditions.

**Contract Signing:**

As per Section 3, clause 3.33 of the RFP, **M/s. Innowave IT Infrastructures Limited** shall execute the Contract with MPCB within one (1) month from the date of this Work Order and initiate working based on the defined Scope of Work. If the signing of contract is not completed within two (2) months after receiving Work Order, then the offer made to **M/s. Innowave IT Infrastructures Limited** shall stand annulled.

**Scope of Works and Other Terms & Conditions**

The scope of work shall be as mentioned in the RFP and its subsequent corrigenda. Other terms and conditions such as but not limited to project period and deliverables, payment terms, penalties/SLAs shall be as per RFP, its corrigenda and agreement due to be signed and registered. MPCB reserves the right to amend the scope of work, timeline as per the unit rates agreed and approved by MPCB for survey purpose on pro-rata basis, deliverables, priorities etc. as per its requirement with mutual agreement. You are therefore directed to acknowledge this Work Order and revert to MPCB within the within seven (7) working days from the date of issuance this Work Order.

  
(Dr. Avinash Dhakne, IAS)  
Member Secretary

Copy forwarded with compliments to: Hon'ble Chairman, MPC Board, Mumbai.

Copy for information to:

1. All Technical HODs, MPC Board, Mumbai
2. Chief Account Officer, MPC Board, Mumbai
3. Technical Advisor, CTPR, MPC Board, Mumbai

**MAHARASHTRA POLLUTION CONTROL BOARD**

Tel: 022-67808888  
Fax: 24023516  
Website: <https://mpcb.gov.in>  
E-mail: [psa@mpcb.gov.in](mailto:psa@mpcb.gov.in)



Kalpataru Point, 2<sup>nd</sup>- 4<sup>th</sup> Floor  
Opp. Cine Planet Cinema,  
Near Sion Circle, Sion (East)  
Mumbai- 400 022.

No. MPCB/PSO/BMW INVENTORY/ P 8339387

Date: 27.01.2026

To,  
Mr. Shashikant Igave  
Project Manager  
M/s Innowave IT Infrastructure Limited.  
Office No-504, Pentagon-P3, Magarpatta City  
Pune, Maharashtra-411013

Subject: Approval of Time Extension for Survey Component under the Project "Inventorization of Bio-medical Waste Generators in the State and Implementation of Intelligent Analytical System"

- Reference- 1. Board's letter dated 25/09/2025 regarding Approval of Time Extension for Survey Component under the Project "Inventorization of Bio-medical Waste Generators in the State and Implementation of Intelligent Analytical System"
2. Your email dated 16/12/2025
3. Approval of Member Secretary, MPCB on Office Note vide No. 171107 FTS 0012.

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This has reference to your representation dated 16/12/2025 requesting an extension for completing the survey of additional Health Care Facilities (HCFs) under the above-mentioned project.

The Board, vide its letter dated 25/09/2025, had granted a three-month extension for completing the survey of the remaining additional HCFs estimated by your team (i.e., 84,847 facilities). However, as per your submission dated 16/12/2025, you have reported completion of surveys for 14,850 HCFs (bedded and non-bedded), and the remaining target could not be achieved due to the following reasons:

- Prolonged monsoon across Maharashtra affecting field operations and delaying milestones.
- Logistical challenges and resistance encountered during repeated visits to remote and dispersed HCFs in Groups B, E, and F.
- Reduced availability of survey teams and facility staff due to public holidays in September and October.
- Administrative restrictions and limited facility access during State elections.

As of 08/12/2025, you have completed surveys for 62,010 HCFs, and you have requested a nine-month extension to complete the remaining 54,698 HCFs. Accordingly, MPCB is pleased to grant an extension of Nine (09) months, i.e., up to 24/09/2026, for the survey component only.

You shall ensure adherence to the following division-wise timelines for the survey of Healthcare Facilities (HCFs). The targets to be achieved at the 3-month, 6-month, and 9-month milestones are as follows:

Division	3 Months	6 Months	9 Months
Group A - Mumbai	3120	6240	9360
Group B - Kokan	3237	6474	9711
Group C - Pune	4583	9165	13748
Group D - Nashik	1677	3354	5031
Group E - Nagpur	2847	5694	8541
Group F - Chhatrapati Sambhajinagar	2769	5538	8307
Total	18233	36465	54698

Please note that the timeline for all other activities and the total project duration, as stipulated in the original RFP, shall remain unchanged.

You are hereby directed to ensure the timely completion of the survey of the additional HCFs within the extended period. No further extension shall be granted for completion of the survey.

This communication is issued with the approval of the competent authority.

  
(Dr. Vishwajeet R. Thakur)  
Principal Scientific Officer

Copy submitted in favor of information to:

1. Hon'ble Chairman, Maharashtra Pollution Control Board, Mumbai
2. Hon'ble Member Secretary, Maharashtra Pollution Control Board, Mumbai